

the Review of Automobile Ancillary Industry. [Placed in library. See No LT-7018-74].

The Marine Products Export Development Authority (Second Amendment) Rules, 1974.

SHRI A. C. GEORGE: Sir, I also beg to lay on the table a copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 913 dated the 6th April, 1974, publishing the Marine Products Export Development Authority (Second Amendment) Rules, 1974, under sub-section (3) of section 33 of the Marine Products Export Development Authority Act, 1972, together with a statement (in English and Hindi) giving reasons for the delay in laying the Notification. [Placed in library. See No. LT-7017/74].

Notification of the Ministry of Finance (Department of Revenue and Insurance)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications G.S.R. Nos. 201(E) to 207(E) dated the 1st May, 1974, together with an Explanatory Memorandum thereon. [Placed in library. See No LT-6957/74].

Annual Report (1972-73) and related papers of the Film Finance Corporation Ltd.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): Sir, on behalf of Shri Dharam Bir Sinha, I beg to lay on the Table under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Thirteenth Annual Report and Accounts of the Film Finance Corporation Limited for the year 1972-73 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the Corporation. [Placed in library. See No. LT-7025/74].

श्री राजनारायण (उत्तर प्रदेश) श्रीमान् में यह निवेदन करना चाहता हूँ . . . (ध्ययधान)

MR. CHAIRMAN: There is no point of order. Mr. Kalyan Roy, you are unnecessarily rising up.

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order. There is no paper in the name of Mr. Gujral. Mr. Gujral may be laying a false paper like the false news that he is giving. It is very important. Mr. Gujral's name is not there. We are apprehensive that he is spreading false news. How do I know that he is not laying a false paper on the Table? (Interruptions).

MR. CHAIRMAN: Please sit down. Order, please.

BROCHURE ON SALARIES, ALLOWANCES AND AMENITIES ENJOYED BY MEMBERS OF CERTAIN FOREIGN PARLIAMENTS

SHRIMATI PRATIBHA SINGH (Bihar): Sir, I beg to lay on the Table a copy of the Brochure on Salaries, Allowances and amenities enjoyed by Members of certain foreign Parliaments, as authorised by the Allowances of Members of Parliament.

SHRI SASANKASEKHAR SANYAL (West Bengal): Sir, may I seek your indulgence for a little information on the brochure?

MR. CHAIRMAN: It is not done at this time.

MOTION FOR ELECTION TO THE COUNCIL OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to move:

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties